

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:196
ANSWERED ON:22.11.2011
SECURITY IN GULF OF MANNAR
Vijayan Shri A.K.S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to allocate special funds for the security of the sensitive border area of the Gulf of Mannar; and
(b) if so, the details thereof alongwith the steps taken to protect the fishermen in these areas of Tamil Nadu?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.196 FOR 22.11.2011

(a) & (b) No special funds allocation has been made for the Gulf of Mannar in Tamil Nadu. However, after, Vulnerability gap analysis conducted by Tamil Nadu Government alongwith Coast Guard to firm up the requirements of the Coastal Security needs for coastal area of Tamil Nadu, State-wise funds have been allotted by the Government.

Under Phase – I of the Coastal Security Scheme, Tamil Nadu has been provided with 12 Coastal Police Stations, 24 boats 12 jeeps, 36 motorcycles, 40 check posts and 12 outposts upto March, 2011.

Under Phase – II of the Coastal Security Scheme, there is a provision of 30 Coastal Police Stations (Rs.48 lakh per CPS), 20 boats (Rs. 4.00 crore per boat), 12 jetties (Rs. 50 lakh per jetty), 30 fourwheelers (Rs. 7.00 lakh per fourwheeler) and 60 motorcycles (Rs. 0.60 lakhs per motorcycle) for the State of Tamil Nadu. A lump sum assistance of Rs. 15 lack per Coastal Police Stations is also given for surveillance equipments, computer system and furniture etc. for a period of five years starting from 1st April, 2011.

Protection of fishermen in coastal water of Tamil Nadu 'including Gulf of Mannar' is responsibly of Indian Coast Guard. Coast Guard and Navy ships are deployed to prevent any illegal activity and for the assistance and the protection of fishermen in these areas.